

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

IA 1893/2024 In C.P. (IB)/4461(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: **MINESH PRINTS LIMITED**

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 1893/2024 –

1. The present application is filed by the Liquidator to place on record 2nd Progress report.
2. Accordingly, 2nd Progress report is taken on record.
3. In view of above, **IA No. 1893/2024** is **allowed** and **disposed of**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna